

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH,
ALLAHABAD

Review APPLICATION NO.84 of 2004

IN

Original Application no. 664 of 2003

ALLAHABAD THIS THE 8th DAY OF July, 2005

HON'BLE MR. JUSTICE S.R. SINGH, VICE-CHAIRMAN

R.C. Yadav ... Applicant.

By Advocate: Sri R. Verma)

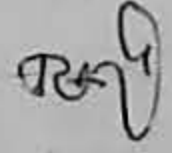
Versus.

Union of India & Other ... Respondents

By Advocate : None

O R D E R

After perusing the Review Application and the judgment dated 28.7.2004 sought to be reviewed, I find no good ground for recalling the order dated 28.7.2004. It is well settled that Review is not an appeal in disguise. Infact, Review Application does not have any merit for hearing and, therefore, the notice to the respondents need not to be issued and as such the Review Application is liable to be dismissed. Accordingly, the Review Application is dismissed.


Vice Chairman

Girish/-